GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION No. 2707

ANSWERED ON 10TH MAY, 2016

SUPPORT TO FOOD PROCESSING INDUSTRIES

2707. SHRI RADHESHYAM BISWAS:

SHRI ASHOK MAHADEORAO NETE:

SHRI B.S. YEDIYURAPPA:

SHRI RAVNEET SINGH:

SHRI DHARAM VIRA:

SHRI K. PARASURAMAN:

SHRI S.P.MUDDAHANUME GOWDA:

SHRI PRATAPRAO JADHAV:

SHRIMAT1 RAMA DEVI:

SHRI R.GOPALAKRISHNAN:

SHRI SADASHIV LOKHANDE:

SHRI RAMSINH RATHWA:

SHRI PR. SENTHIL NATHAN:

SHRI SHIVKUMAR UDASI:

DR. SWAMI SAKSHIJI MAHARAJ:

SHRI S. SELVAKUMARA CHINNAYAN:

SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is providing financial, technical and logistic support to entrepreneurs for setting up of food processing units producing herbal, horticulture and floriculture products across the country;
- (b) if so, the details of funds allocated, disbursed and utilised for the purpose during the last three years and the current year, State-wise;
- (c) whether the Government proposes to improve skill development of persons especially youths engaged in food processing industries and introduce degree and diploma courses in this sector and if so, the details thereof and the steps taken/ being taken by the Government in this regard; and
- (d) the measures taken by the Government for creation of infrastructure, storage and marketing facilities in food processing sector and to maintain quality and packaging standards of processed food products manufactured in the country?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

- (a): Yes, Madam. Ministry of Food Processing Industries has been implementing a number of schemes for setting up of Food Processing Industries and creation of infrastructure for food processing along the entire supply and value chain with the objective to the arrest post harvest losses of horticulture non horticulture produce and providing remunerative price to farmers for their produce. The major schemes are given below:
- (i) Scheme for Mega Food Park (Central Sector Scheme) for creating modern infrastructure facilities (i.e. Primary Processing Centers, Collection Centres (CCs) and common facilities and enabling infrastructure at Central Processing Centre) for the industries in the food processing sector in the country along the entire supply and value chain. The admissible grant under the scheme for Mega Food Park is in the form of grant-in-aid @ 50% of eligible project cost in general areas and @ 75 % of eligible project cost in NE Region and difficult areas (Hilly States and ITDP areas) subject to Maximum of Rs. 50 Crore per project.
- (ii) Scheme of Cold Chain, Value Addition and Preservation Infrastructure for setting up of integrated Cold Chain Infrastructure (Central Sector Scheme) for arresting post harvest losses of perishable horticulture and non horticulture produce. Under the scheme, financial assistance is provided in the form of grant –in-aid of maximum Rs. 10 Crore per project for setting up of integrated cold chain and preservation infrastructure facilities without any break from the farm gate to the consumer.
- (iii) Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries was implemented up to 31.03.2012 and thereafter, the same was subsumed in the Centrally sponsored Scheme (CSS)-National Mission on Food Processing (NMFP) with effect from 01.04.2012 till 31.03.2015. Subsequently, the said scheme got delinked from Government of India's assistance and it was left to the State Governments to decide on its continuance from their increased resource as per recommendation of 14th Finance Commission.

The details of the pattern of assistance provided under the above schemes are given in **Annexure –I.**

- (b) The State wise details of grant-in-aid disbursed by the Ministry under major Schemes during the last three years and the current year are given in **Annexure-II to V.**
- (c) Ministry of Food Processing industries is working in close collaboration with Food Industries Capacity and Skill Initiative (FICSI) the sector skill council (SSC) in the Food Processing and regularly guiding and assisting in achieving the objective of improving the skill development of persons involved in Food Processing Industries. The FICSI is working on identification of job roles and competencies required for each job role so as to develop National Occupational Standards (NOS) for different sectors of food processing namely Fruits and Vegetables, Food Grain Milling (including Oilseeds), Dairy Products, Meat and Poultry, Fish & Sea Food, Bread and Bakery and Beverages.

In addition National Institute of Food Technology Entrepreneurship and Management (NIFTEM) and Indian Institute of Crop Processing Technology (IICPT) offer academic programme i.e Bachelor's Master's and Ph. D. Degrees in food processing. These institutes are also conducting regular programmes / courses on skill development and entrepreneurship for the youth, farmers, self help groups and industry on self financing mode and also sponsored

progemmes by various organizations including PMKVY. The Ministry of Food Processing Industries is very keen on entrepreneurship among various groups through skilling / Capacity building, outreach programmes and village adoption programme by the two institutions under this Ministry.

(d) The schemes mentioned in the reply to part (a) facilitates creation of infrastructure, storage and marketing facilities in the Food Processing sector.

For maintaining quality and packaging standards of processed food products manufactured in the country, the Food Safety & Standards Authority of India under Ministry of Health and Family welfare has already notified the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 and Food Safety and Standards (Packaging and Labeling) Regulations, 2011. Through these regulations the quality and packaging standard of processed are ensured.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2707 FOR ANSWER ON $10^{\rm TH}$ MAY, 2016 REGARDING SUPPORT TO FOOD PROCESSING INDUSTRIES

Schemes-Wise details of the Pattern of Assistance

S.	Scheme	Grant-in-aid							
No.		General	Difficult areas including	Maximum limit					
		Areas	Northeast areas, Sikkim and Hilly areas like J&K, H.P., Uttarakhand & ITDP areas	of Grant-in-aid					
1	Mega Food Park Infrastructure backward and forward linkage	50%	75%	Rs. 50 crore					
2	Cold Chain	50%	75%	Rs. 10 crore					
			(except ITDP areas)						
3	*Technology Up-gradation/ Establishment/ Modernization of FPIs (Cost of Plant & Machinery & Technical Civil Works)	25%	33.33%	Rs.7 5 lakhs (for difficult areas) Rs.50 lakhs (for others)					
			33.33 %	Rs. 50 Lakh (General areas)					
			50%	Rs. 75 Lakh for					
4.	**National Mission on Food Processing (NMFP)	25%		difficult and ITDP areas)					
	_			Rs. 100 Lakh					
				for North					
				Eastern states					
				including					
				Sikkim					

^{*} This scheme has been implemented as part of Committed liability of the 11th Plan.

** Govt. of India has de-linked CSS- NMFP from Central Government support w.e.f.
01.04.2015.

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2707 FOR ANSWER ON $10^{\rm TH}$ MAY, 2016 REGARDING SUPPORT TO FOOD PROCESSING INDUSTRIES

		Amount	unt under disbursed Mega Food Park Scheme (Rs. In Crore)					
S.No.	State	2013-14	2014-15	2015-16	2016-17			
	Andaman and Nicobar							
1	islands	0	0	0	0			
2	ANDHRA PRADESH	0	0	19.92	0			
3	Arunachal Pradesh	0	0	0	0			
4	ASSAM	0	10.00	05.00	0			
5	BIHAR	0	0	05.00	0			
6	CHANDIGARH	0	0	0	0			
7	CHHATTISGARH	0	0	0	0			
8	Dadra and Nagar Haveli	0	0	0	0			
9	DAMAN & DIU	0	0	0	0			
10	DELHI	0	0	0	0			
11	GOA	0	0	0	0			
12	GUJARAT	0	05.00	4.71	4.47			
13	HARYANA	0	0	0	0			
14	HIMACHAL PRADESH	0	0	05.00	0			
15	JAMMU AND KASHMIR	0	0	05.00	0			
16	JHARKHAND	0	15.00	13.78	0			
17	KARNATAKA	24.11	05.89	0	0			
18	KERALA	0	0	0	0			
19	Lakshadweep	0	0	0	0			
20	MADHYA PRADESH	17.57	15.00	0	0			
21	MAHARASHTRA	05.00	0	15.00	0			
22	MANIPUR	0	0	0	0			
23	MEGHALAYA	0	0	0	0			
24	Mizoram	0	0	15.00	0			
25	NAGALAND	0	0	0	0			
26	ODISHA	0	10.00	0	0			
27	PONDICHERRY	0	0	0	0			
28	PUNJAB	15.00	0	0	0			
29	RAJASTHAN	0	0	14.69	0			
30	Sikkim	0	0	0	0			
31	Telangana	0	0	0	0			
32	Tripura	0	0	0	0			
33	TAMIL NADU	0	0	0	0			
34	UTTAR PRADESH	0	0	0	0			
35	UTTARAKHAND	15.00	0	20	0			
36	WEST BENGAL	15.00	0	0	0			
	Total	91.68	60.89	123.10	4.47			

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Details of year wise funds allocated and released by Ministry under the scheme of Cold Chain, Value addition and preservation infrastructure during last three year and current year.

Year	BE (Rs. In Crore)	RE (Rs. In Crore)	Expenditure (Rs. In
			Crore)
2013-14	100.00	103.73	103.72
2014-15	160.00	153.36	153.36
2015-16	181.00	180.50	160.35
2016-17	158.23		10.46 (As on 30.04.2016)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2707 FOR ANSWER ON 10^{TH} MAY, 2016 REGARDING SUPPORT TO FOOD PROCESSING INDUSTRIES

Amount under disbursed Scheme for Technology Upgradation/ establishment / Modernization of Food Processing Industries Scheme

Processing Industries Scheme											
S.No.	State	2013-14			2014-15	2015-16					
D.INO.	State	Nos. Amount[in Cr.]		Nos.	Nos. Amount[in Cr.]		Amount[in Cr.]				
1	ANDHRA PRADESH	145	29.40	144	25.85	38	7.05				
2	ASSAM	10	2.14	2	0.40	4	0.53				
3	BIHAR	2	0.27	6	0.72	3	0.59				
4	CHANDIGARH	2	0.33	1	0.08	0	0.00				
5	CHHATTISGARH	68	8.01	57	6.91	22	2.48				
6	DAMAN & DIU	0	0.00	1	0.25	1	0.25				
7	DELHI	6	1.18	2	0.50	1	0.25				
8	GOA	5	0.93	6	1.05	1	0.07				
9	GUJARAT	80	14.31	70	11.75	54	9.86				
10	HARYANA	34	5.66	27	5.12	27	5.70				
11	HIMACHAL PRADESH	10	2.60	11	2.52	9	2.19				
12	JAMMU AND KASHMIR	3	0.55	3	0.48	9	2.22				
13	JHARKHAND	2	0.38	5	1.18	3	0.67				
14	KARNATAKA	68	8.40	74	10.84	49	7.44				
15	KERALA	43	7.40	21	3.55	20	2.93				
16	MADHYA PRADESH	30	4.05	23	3.57	17	3.25				
17	MAHARASHTRA	171	24.17	144	21.01	100	15.07				
18	MANIPUR	36	7.93	0	0.00	0	0.00				
19	MEGHALAYA	3	0.72	1	0.38	0	0.00				
20	NAGALAND	1	0.08	0	0.00	1	0.13				
21	ODISHA	5	0.73	14	2.59	7	1.19				
22	PONDICHERRY	1	0.25	0	0.00	0	0.00				
23	PUNJAB	83	9.49	42	4.68	27	3.64				
24	RAJASTHAN	50	5.45	76	12.42	84	15.64				
25	TAMIL NADU	58	9.97	62	11.69	31	6.74				
26	UTTAR PRADESH	59	10.58	64	10.96	33	6.31				
27	UTTARAKHAND	7	2.25	6	1.56	4	0.96				
28	WEST BENGAL	18	3.90	27	4.67	17	4.09				
	Total	1000	161.13	889	144.73	562	99.25				

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STATE WISE SANCTIONED CASE SCHEME OF (CSS) – NATIONAL MISSION ON FOOD PROCESSING (CSS-NMFP)

(Rs. in crore)

			2012-13			2013-14			2014-15		
Sl. No.	State Name	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	
1	ANDAMAN AND NICOBAR ISLANDS	3	0.61	0.61	0	0	0	0	0	0	
2	ANDHRA PRADESH	6	2.38	2.38	0	0	0	0	0	0	
3	ARUNACHAL PRADESH	7	1.51	1.51	3	1.00	0.81	0	0	0	
4	ASSAM	8	2.61	1.76	19	1.56	0.57	4	0.25	0	
5	BIHAR	3	0.58	0.13	0	0	0	0	0	0	
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	
7	CHHATTISGARH	2	1.00	0.75	0	0	0	9	3.50	2.25	
8	DADRA AND NAGAR HAVELI	0	0	0	0	0	0	0	0	0	
9	DAMAN AND DIU	0	0	0	0	0	0	0	0	0	
10	DELHI	0	0	0	0	0	0	0	0	0	
11	GOA	0	0	0	0	0	0	0	0	0	
12	GUJARAT	51	18.56	14.09	23	8.94	3.58	1	0.50	0	
13	HARYANA	9	3.87	3.72	4	1.78	1.78	9	4.14	3.05	
14	HIMACHAL PRADESH	5	1.35	0.85	12	4.59	3.26	4	1.35	0.62	
15	JAMMU AND KASHMIR	10	4.54	3.68	4	1.71	0.84	8	3.10	0.60	
16	JHARKHAND	0	0	0	0	0	0	0	0	0	
17	KARNATAKA	36	13.92	13.80	14	4.71	4.47	14	4.48	2.24	
18	KERALA	7	2.59	2.52	14	5.88	4.82	2	1.00	0.38	
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	

			2012-13			2013-14		2014-15		
Sl. No.	State Name	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released
20	MADHYA PRADESH	20	6.26	5.83	23	8.56	7.96	0	0	0
21	MAHARASHTRA	58	19.75	17.89	27	8.29	4.14	4	1.07	0.54
22	MANIPUR	37	2.08	1.11	0	0	0	0	0	0
23	MEGHALAYA	3	0.35	0.35	9	2.24	0.52	1	0.30	0.15
24	MIZORAM	2	0.35	0.35	2	0.40	0.15	7	1.16	0.69
25	NAGALAND	7	0.89	0.89	0	0	0	0	0	0
26	ODISHA	11	4.50	4.35	12	4.64	4.26	9	2.33	1.83
27	PUDUCHERRY	3	1.41	1.41	0	0	0	0	0	0
28	PUNJAB	3	1.27	0.99	5	0.89	0.56	1	0.50	0.50
29	RAJASTHAN	9	3.23	2.73	39	14.17	14.17	31	11.91	11.91
30	SIKKIM	0	0	0	0	0	0	1	1.00	0.20
31	TAMIL NADU	5	1.75	0.87	0	0	0	0	0	0
32	TELANGANA	3	1.00	0.25	0	0	0	0	0	0
33	TRIPURA	1	0.75	0.75	1	0.99	0.99	1	1.00	0.50
34	UTTAR PRADESH	39	15.13	12.71	7	0.61	0	0	0	0
35	UTTARAKHAND	4	1.35	0.12	1	0.75	0.75	0	0	0
36	WEST BENGAL	10	3.95	3.95	36	16.26	12.71	21	9.57	2.48
	Total:	362	117.54	100.35	255	87.97	66.34	127	47.16	27.94

(Source: Data entered by State / UT Governments in NMFP MIS portal)